

**CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH**  
**CIRCUIT SITTING : GWALIOR**

**Civil Contempt Petition No.202/00013/2019**

(in OA 202/00483/2015)

Gwalior, this Thursday, the 17<sup>th</sup> day of October, 2019

**HON'BLE MR. NAVIN TANDON, ADMINISTRATIVE MEMBER**  
**HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER**

Smt. Reena Tomar, W/o Shri Robin Singh Parmar, aged 24 years, occupation – Ward Sahayika in Military Hospital, Morar, Distt. Gwalior R/o Keshav Vihar Colony, Infront of Baz Talkies, Morar, Gwalior (M.P.)

**-Petitioner**

(By Advocate – **Shri S.C. Sharma**)

**V e r s u s**

1. Shri Manomoy Ganguly, Lt. General, VSM, DGMS (Army) IHQ of MoD (Army) AG's Branch Director General of Medical Service (Army) DGMS-3 (B) 'L' Block, New Delhi – 110011.

2. Shri N.S. Lamba, Major General MG (Medical) Southern Command, Pune – 908514.

3. Shri T.K. Sahu, Brigadier, Brigadier Medical, 21 Corps (Medical), Bhopal – 908521.

4. Shri Sarinder Singh, Commandant, Military Hospital, Morar, Gwalior – 900279 (M.P.)

**-Respondents**

(By Advocate –**Shri Brij Mohan Patel**)

**O R D E R (O R A L)**

**By Navin Tandon, AM.-**

This Contempt Petition has been filed for non compliance of our order dated 11.12.2018 passed in Original Application No.202/00483/2015.

**2.** The respondents have already filed their compliance on 16.05.2019. Further, learned counsel for the respondents has submitted before the Bench letter dated 16.10.2019 from the respondents to the learned counsel, wherein it has been shown that the cheque has been issued and received by the petitioner.

**3.** Learned counsel for the petitioner agrees that the orders of this Tribunal have been complied with.

**4.** Accordingly, CCP is closed. Notices are discharged.

**(Ramesh Singh Thakur)**  
**Judicial Member**  
*am*

**(Navin Tandon)**  
**Administrative Member**